

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/98(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST DECEMBER, 2022, 02:00 P.M

IN THE MATTER OF	IL&FS IIDC FUND VS BENGAL URBAN INFRASTRUCTURE DEVELOPMENT LIMITED
UNDER SECTION	SEC. 271-273

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr.VishalSinha, Adv.] For petitioner
Mr.MeenakshiManot, Adv.] For Respondent Nos. 2,3& 4
Mr.ArkodebSinha, Adv.]

ORDER

1. Ld. Counsel on both sides present.
2. Ld. Counsel for the Respondent is directed to file Hard copy of the reply affidavit with the Registry of this Tribunal within **one week**.
3. Post this matter on **19/01/2023**.

Balraj Joshi
Member (Technical)

RohitKapoor
Member (Judicial)